

F.No. 01(03)/Roster/CESTAT/2024
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 24.04.2024

ORDER NO. 54 of 2024

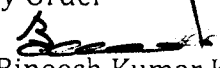
Hon'ble President is pleased to order the sitting commencing from **06.05.2024 to 28.06.2024** for **CESTAT, Mumbai** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 06.05.2024 to 28.06.2024	Mr. S. K. Mohanty, Hon'ble Member (Judicial) and Mr. M. M. Parthiban, Hon'ble Member (Technical)	Excise Division Bench matters
From 06.05.2024 to 28.06.2024	Mr. C. J. Mathew, Hon'ble Member (Technical) and Mr. Ajay Sharma, Hon'ble Member (Judicial)	Customs Division Bench matters
From 06.05.2024 to 28.06.2024	Mr. S. K. Pati, Hon'ble Member (Judicial) and Mr. Anil G. Shakkarwar, Hon'ble Member (Technical)	Service Tax Division Bench matters

Note:

1. In the event of leave/tour of any Member in the Customs/Service Tax Division Bench, the list will be taken up by the Bench comprising Mr. S. K. Mohanty, Member (Judicial) and Mr. M. M. Parthiban, Member (Technical) and the other available Member in the Division Bench will sit in Single Member Bench. If any Member in the Excise Division Bench is on leave/tour, the matters will be taken up by other two Division Benches by splitting the list into two or by the available Division Bench and the other remaining Member will sit in the Single Member Bench.
2. All part heard matters are released for fresh hearing before the regular bench.
3. The roster is subject to holidays/summer vacations as declared in the calendar for 2024.
4. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" / "court proceedings".

By Order


(Bineesh Kumar K. S.)
Registrar

Copy to:-

SPS to Hon'ble President/Members, CESTAT, Mumbai/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Mumbai/Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar